



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu.

Notification


Jammu, the 4th of December, 2018

SRO 538.- In exercise of powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government hereby makes the following amendments in the Jammu and Kashmir Special Recruitment Rules, 2015, namely:-

"Sub-rule (2) of rule 7 shall be substituted as under:-

"(2) The selection agency shall also prepare a waiting list upto 50% of the total number of posts advertised, which shall extend to 100% where the number of vacancies is 10 (ten) or less and forward the same to the concerned appointing authority."

By order of the Government of Jammu and Kashmir.


(Hilal Ahmad) IAS

Commissioner/Secretary to Government

Dated:4.12.2018

No.GAD/Mtg/RB-IV/07/2012-Part-I

Copy to the:

1. All Financial Commissioners.
2. Vice Chairman & Director General, J&K IMPARD.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Governor.
5. Principal Resident Commissioner, J&K, Government, New Delhi.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Heads of Departments/Managing Directors.
11. Secretary to J&K Public Service Commission.
12. Director, Estates Department.
13. Director Information, J&K.

14. All Deputy Commissioners.
15. Director, Archives, Archaeology and Museums.
16. Director, State Motor Garages, J&K.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Hon'ble Advisor(V/K/G/S)
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, GAD.
23. In-charge website, GAD.
24. Order file/Stock file.